1	2	3	4	• 5	
14.	Mangalore TPS	1000	4591.000	Nagarjuna Chemicals and Fert. Ltd.	
15.	Mysore TPS	500	2560 .000	M/s. Mysore Power Gen. Pvt. Ltd.	
16.	Nanjanguda TPS	110	325.000	M/s. Independent Power Services Co., USA	
17.	Thubinakera TPS	145	507.500	Mandya Power Partners	
18.	Torangallu TPS* .	260	839.00	Jindal Tractbel Power Com. of Tractbel Bengium	
	Total 18	6602.0	23656.99		

* Cleared by CEA from Tech-Economic angle.

Super Computers

3884. SHRI RAMASHRAY PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have achieved the target in the production and development of Super Computers and Parallel processing;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b). The technology of Super Computer based on parallel processing has been developed in India. As the Super Computers are not product of mass consumption, the Super Computing machine alongwith the appropriate application software package are customised as per the individual requirements of the users. Thus, about forty different types of parallel processing Super Computers have been delivered by the Centre for Development of Advanced Computing (C-DAC), Pune, Bhabha Atomic Research Centre (BARC), Defence R and D Organisation (DRDO), Hyderabad and National Aerospace Laboratories (NAL), Bangalore, who have developed this technology to serve both in-house applications as also various other applications in the country.

(c) Does not arise.

Conference on Power Generation

3885. DR. T. SUBBARAMI REDDY : SHRI NAWAL KISHORE RAI : SHRI NITISH KUMAR : SHRI RAMCHANDRA DOME :

Will the PRIME MINISTER be pleased to state :

(a) whether India has hosted Power Generation Asia' 96;

(b) whether a three day conference and exhibition was held recently in this connection;

(c) if so, the main purpose thereof;

(d) the number of foreign investors in the power sector visited the exhibition;

(e) the main points discussed in the conference and the decisions arrived at; and

(f) the extent to which these decisions have been accepted by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (f). Government of India has not hosted Power Gen. Asia'96. However, M/s. Penn Well Conference and Exhibitions, USA, Times Conferences and Exhibitions, Singapore and M/s. Interads Ltd., India have organised three day international conference cum exhibition - 'Power-Gen' 96-Asia' during September 17-19, 1996 in New Delhi As per the information made available by one of the organisers viz., M/s. Interads Ltd. :

- the main purpose of the exhibition was to highlight the State-of-the-art technologies available in the power sector around the World.
- about 1754 foreign visitors from 21 countries have attended the event.
- The main points discussed at the conference were :
 - 1. Asian Power Trends and Business Opportunities.
- 2. Independent Power/Project Structuring and Finance.
- 3. Fuel and Technologies (Solids, Liquids, Gas, Nuclear, Non-conventional and Renewable)
- 4. Hydro Power.
- 5. Power Plant Operations.
- 6. Trends and Issues in Power Delivery.
- 7. Technology in Power Delivery.
- 8. Distribution Automation/Distribution Management/Load Management.

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Demand Side Management, Information Technology.

the above topics were discussed in participative sessions attended by over 1,044 delegates and addressed by 200 speaker from all over the world. Most of the companies took note of the deliberations and later had one to one sessions with foreign counterparts on the latest technologies.

the conference was not designed to draw conclusions/forward recommendations to Government of India.

.Pipeline Project

3886. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to lay a pipeline between Ranchl and Paradip Port;

(b) if so, the details thereof;

(c) whether the Government also propose to tap facilities at Rourkela and Bhubaneswar;

(d) if so, the details thereof;

(e) whether any other pipeline was also laid in the eastern region;

(f) if so, the details thereof; and

(g) the cost of the present pipeline to be laid between Ranchi and Paradip?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) and (g). IOC has submitted a proposal to the Govt. for 1st stage clearance for laying a product pipeline from Paradeep to Ranchi. The other details including tap-off facilities etc. of the project, will be decided based on Detailed Feasibility Study.

(e) and (f). The following petroleum product pipelines are operating in the Eastern Region :

S.No. Name of

- 1. Guwahati-Siliguri pipeline
- 2. Barauni-Kanpur pipeline
- 3. Haldia-Barauni pipeline
- 4 Haldia-Mourigram-Rajbandh Pipeline
- 5. Digboi-Tinsukia Pipeline.

Atomic Power Plants

3887. SHRI NAWAL KISHORE RAI : JUSTICE GUMAN MAL LODHA :

Will the PRIME MINISTER be pleased to state :

(a) whether some projects were under construction during the Eighth Five Year Plan which to be completed during the **and Plan** period as per the original schedule; (b) if so, the names of such projects and their costs of construction as per the original estimate;

. (c) whether their cost of construction have increased due to delay in completion;

(d) if so, the percentage of the said cost escalation; and

, (e) the projects out of the above projects which have been proposed to be completed during the Ninth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) Both the units of Kakrapar and Kaiga Atomic Power Stations and Unit 3 of Rajasthan Atomic Power Station under construction were to be completed during the VIII Plan period. Their capacity and cost details are given below :

Unit	Capacity	Original Sanctioned base Cost for 2 Units (Rs. in crores)	Cost Estimates w.r.t. price level of	
KAPP-1 & 2	2X220 MWe	382.52	1979	
Kaiga-1 & 2	2X220 MWe	730.72	1984	
RAPP-3 & 4*	2X220 MWe	711.57	1984	

* RAPP-4 was scheduled to be completed during IX Plan.

(c) and (d). The cost of the above projects has increased due substantially to the addition of the component of Interest During Construction (IDC) on transfer of these projects to the Nuclear Power Corporation of India Limited (NPCIL) for implementation. The other factors contributing to escalation of cost include inflation exchanges in scope of work and delay in project execution. At constant prices, the increase in basic cost (excluding IDC) is 24%, 6% and 16% respectively.

(e) The two units of Kakrapar have been completed during the VIII Plan and the Kaiga Units-1 and 2 and Rajasthan Units-3 and 4 are expected to be completed during the IX Plan period.

Subsidy on Petroleum Products

3888. SHRI SATYAJITSINH DULIPSINH GAEKWAD

SHRI RAMESH CHENNITHALA

SHRI JOACHIM BAXLA :

Will the PRIME MINISTER be pleased to state :

(a) the estimated subsidy on petroleum products product-wise for 1996-97 and how these compare